

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 22nd day of October, 2018

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Hon'ble Mr. Mohd. Jamshed, Member-A

CIVIL MISC. CONTEMPT PETITION No.330/153 OF 2018
Arising out of
Original Application No. 1280 OF 2016

Franklin Dived Singh, Aged about 66 years, S/o Late Shri C.D. Singh, R/o Bungalow No. 2, Mission Road, Old Katra, Kutchery, Allahabad.

.....Petitioner

V E R S U S

Shri P.K. Singh, Divisional Mechanical Engineer (P), Northern Railway, Office of Divisional Railway Manager, Northern Railway, Hazaratganj, Lucknow.

.....Respondent

Advocate for the Applicant:- Shri Rakesh Verma.

Advocate for the Respondent:- Shri Raghvendra Pratap Singh proxy counsel for Shri G.K. Tripathi.

O R D E R

By Hon'ble Mr.Rakesh Sagar Jain, J.M. :

Shri Rakesh Verma, counsel for the petitioner and Shri Raghvendra Pratap Singh proxy counsel for Shri G.K. Tripathi, counsel for the respondent are present.

2. Counsel for the petitioner submits that the order passed by this Tribunal has already been complied with and he does not want to proceed with the case. In view of the request made by the counsel for the petitioner, there is no reason to keep the contempt petition pending. Accordingly, the contempt petition is dismissed and the notice issued to the respondent is discharged.

(Mohd. Jamshed)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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